


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**


**SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 29/9/HDB/2021
NAME OF THE COMPANY	Bilasaika Sponge Iron India Pvt Ltd
NAME OF THE PETITIONER(S)	Fareast Commodities Resources Ltd
NAME OF THE RESPONDENT(S)	Bilasaika Sponge Iron India Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sarwan Devaraju	Adv	9963182052	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma for Girija Shankar	Adv.	9398187469	
Sharma (CO)			

ORDER

Counsel for petitioner is present.

Counsel for respondent is present and prayed time for filing vakalat and counter.

For filing counter list the matter on 23.03.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

Pavani